

# MEGHALAYA LEGISLATIVE ASSEMBLY

## BULLETIN PART – I

### BUDGET SESSION

TUESDAY, 11<sup>TH</sup> MARCH, 2014

The House met at 10 a.m. with Hon'ble Speaker in the Chair, and sat till 2 p.m.

**1. Questions :**

Questions No. 11 – 15 were taken up and disposed off.

**2. Call Attention Notice:**

Shri C. R. Marak, MLA called the attention of the Minister in-charge, Power under Rule 54 (1) of the Rules of Procedure and Conduct of Business to the news item published in 'The Shillong Times', dated 11.02.14, under the caption "Power dues touch Rs.450 crores".

Dr. Mukul Sangma, Chief Minister replied.

**3. Motion:**

**a. Pending Motion:**

Shri James K. Sangma; "This House do now discuss the style and functioning of the Education Department".

(Shri James K. Sangma was absent).

Shri C. R. Marak participated in the Motion.

Prof. R. C. Laloo, Deputy Chief Minister in-charge Education replied.

Dr. Donkumar Roy, Leader of Opposition requested through the Chairman (Shri R. V. Lyngdoh) to provide copies of the reply made by the Minister in a booklet form to Members as it is a lengthy reply.

The Chairman request the Deputy Chief Minister in-charge Education to provide as requested.

**b. Special Motion:**

Shri Clifford R. Marak: "This House do now discuss the functioning of the Community and Rural Development Department with reference to the SRWP and other MLA related schemes".

Shri C. R. Marak moved the Motion and initiated discussion.

Shri Metbah Lyngdoh, Dr. Donkumar Roy, Leader of Opposition and Shri Witting Mawsor also participated in the Motion.

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Shri Prestone Tynsong, Minister in-charge C & RD Department replied. The Minister also said that he will examine into the matter and it is not an assurance.

Shri C. R. Marak said that when the Minister says he will examine it is an assurance.

**c. Motions:**

- (i) Motion No. 1 – Shri James K. Sangma was absent and so the Motion was not taken up.
- (ii) Motion No. 2 – Shri C. R. Marak expressed his unwillingness to move the Motion.
- (iii) Motion No. 3 – Dr. Jemino Mawthoh moved the Motion, “This House do now discuss the impending danger of urban collapse in Meghalaya”.

Dr. Mawthoh initiated discussion on the Motion.

Smti. M. Ampareen Lyngdoh, Minister in-charge Urban Affairs, was continuing with her reply.

**4. Adjournment:**

Since there was no more Business to be transacted, the House was adjourned till 10 a.m. on Wednesday, the 12<sup>th</sup> March, 2014.

**Dated Shillong,  
the 11<sup>th</sup> March, 2014.**

**Comm. & Secretary,  
Meghalaya Legislative Assembly.**